COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 143 OF 2017 & IA NOS. 640 & 641 OF 2017

Dated: 25th September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Jindal Power Ltd. ... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Ms. Divya Chaturvedi

Mr. Pareek Gupta

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1

ORDER

Though respondents have been served, nobody has filed any reply. To give them one more opportunity, the matte is adjourned to **24.10.2017**.

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/tpd